

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Poonam Sharma EC : 28548322	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Manoj Kumar Nagpal, District Judge (Commercial Court)-13, Central District, Tis Hazari Courts, Delhi.
2.	Sh Amit Raj EC : 38661376	PA in the Vacant Court , Chief Judicial Magistrate, South-West District, Dwarka Courts, New Delhi.	PA in the court of Sh. Sachin Sangwan, ASJ (FTC) -01, South-East District, Saket Courts, New Delhi.
3.	Sh. Jitendra Pratap Arya EC : 3282	Sr. PA in the court of Ms. Twinkle Wadhwa, Judge, Family Court-02, Shahdara District, Karkardooma Courts, Delhi. (In diverted capacity)	Sr. PA in the Vacant Court , Chief Judicial Magistrate, South-West District, Dwarka Courts, New Delhi.
4.	Ms. Kalpana EC : 13547	PA in the Mediation Centre, Tis Hazari Courts, Delhi.	PA in the court of Ms. Twinkle Wadhwa, Judge, Family Court-02, Shahdara District, Karkardooma Courts, Delhi. (In diverted capacity)
5	Ms. Renu Kumari EC- 89935166	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Mediation Centre, Tis Hazari Courts, Delhi.

Note:-

1. The above- mentioned Sr. Personal Assistants/ Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

5736/-57390

No. _____/Admn-I/P & T/HQs/2024

(SANJAY GARG – I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Dated, Delhi the 04 OCT 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, South-East/South-West, Delhi/New Delhi.
2. The Principal Judge (HQs), Family Court, South-West, Dwarka, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ South-East/South-West, Delhi/New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The A. O. (Judl.)/Branch In-Charge, Administration Branch, Central/ South-East/South-West, Delhi/New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.

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